

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CAA 169(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017**

**NAME OF THE COMPANY:** M/s Checkpoint Checknet India Pvt. Ltd. with M/s Checkpoint Apparellabeling Solutions India Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 230-232

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Nirbhay Kumar		
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	For the Respondent (s):	None		
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**ORDER**

Court notice to the office of RD and OL to submit their report in this case. Court Notice be sent vide email itself today.

To come up on 4<sup>th</sup> October, 2017.

-sd-

**(S. K. Mohapatra)**  
**Member (T)**

-sd-

**(Ina Malhotra)**  
**Member (J)**